GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:3003 ANSWERED ON:29.08.2013 EMPLOYEES OF INSTRUMENTATIONS LTD Rajesh Shri M. B.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether payment of Provident Fund (PF) and gratuity of employees of instrumentations limited is due for a long time;
- (b) if so, whether the local management in Palakkad has been collecting and transferring PF contribution of the employees in a regular manner;
- (c) if so, the details thereof;
- (d) whether these funds are diverted for some other purposes;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the action taken by the Government in this regard?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a): Yes, Madam. Provident Fund (PF) is due since October 2010. However, gratuity of employees has been paid upto June, 2013.
- (b) & (c): Yes, in a regular manner. The details of PF contributions transferred to IL EPF Trust from Palakkad Unit during 2013-14 is as below:

Months PF Amount (Rs. In Lacs)
April 2013 32.87
May 2013 34.11
June 2013 33.91
July 2013 32.87
August 2013 32.52

- (d): No, Madam.
- (e) & (f) Does not arise in view of (b) & (c) above.